

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-62/2023/ 1181 /A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Jyotiskha Choudhury,  
Trainee Officer,  
Deputy Registrar (Judicial),  
Gauhati High Court, Guwahati.

Dated Guwahati, the <sup>th</sup> 24 February, 2025.

Sub:- **Casual leave.**

Ref:- Your letter dated 20.02.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 20.02.2025**, as prayed for.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

**Memo No.HC.VII-62/2023/1182 - 1184 /A, dated 24.2.2025**  
Copy to:

1. The District & Sessions Judge, Nagaon.
2. The Chief Judicial Magistrate, Nagaon.
- ✓ 3. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

*[Signature]*